

**Government of Jammu and Kashmir**  
**Planning Development & Monitoring Department**  
**Civil Secretariat, J&K**

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**Notification,**  
**Jammu, the 15<sup>th</sup> April, 2021.**

**S.O 132** - In exercise of powers conferred by Clause (IV) of rule 8 of the Census Rules, 1990 and in supersession of earlier Notification issued in this behalf, the Government hereby freezes the boundaries of districts/tehsils, municipalities, towns, revenue villages and other administrative Units in the whole of Union Territory of Jammu and Kashmir w.e.f 31st March, 2021 till the completion of Census 2021.

By order of the Lieutenant Governor.

  
(Sushma Chauhan), IAS

Secretary to Government  
Planning Development & Monitoring Department

No: PD/PFD/Census/2019/58

Dated: 15/04/2021

Copy to the:

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu/Kashmir.
7. All Heads of Departments.
8. Director Information, J&K.
9. All Deputy Commissioners.
10. Director Census Operations, J&K, 64-P, Sector-7, Trikuta Nagar, Jammu.
11. Private Secretary to Hon'ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Principal Secretary to Govt., PD&MD.
14. Stock file/Website, PD&MD.